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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

Regn.No. OA 1497/1993

Date of decision: 12.10.1993

Shri Chota Lal

...Petitioner

Versus

Union of India & Another

...Respondents

For the Petitioner

...Shri A.K. Bhardwaj, Counsel

For the Respondents

...Shri P.P. Khurana, Counsel

CORAM:

THE HON'BLE MR. JUSTICE S.K. DHAON, VICE CHAIRMAN
THE HON'BLE MR. B.N. DHOUNDIYAL, ADMINISTRATIVE MEMBER

JUDGMENT (ORAL)
(of the Bench delivered by Hon'ble Mr.
Justice S.K. Dhaon, Vice-Chairman)

A counter-affidavit has been filed in this case. The material facts which have emerged from the exchange of affidavits between the parties, are these:

From 01.05.1992 to 30.09.1992, the petitioner was employed as a daily wager mazdoor (Waterman). This was a seasonal appointment.

For the season of the year 1993, the respondents approached the Zonal Employment Officer, Kamla Market, New Delhi for sponsoring candidates.

A list of 25 persons was received. Thereafter, some appointment was made for the season 1993 from 07.05.93 for a period of 89 days.

2. The grievance of the petitioner is that instead of giving appointment to freshers, his case should have been considered. The reply filed is that the petitioner did not inform them about his whereabouts or to the Zonal Employment Officer concerned that he was available for fresh appointment during the next summer season. Learned counsel for the respondents stated that if the petitioner gets himself registered now with the employment exchange concerned, his case will

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be duly considered in the successive summer season.

3. We are not in a position to grant any positive ~~direction~~^{relief} to the petitioner. It goes without saying that if the petitioner registers himself with the concerned employment exchange and his name is forwarded by that exchange, the respondents shall consider his case on merits and in accordance with law.

4. With these directions, this application is disposed of finally but without any order as to costs.

B.N. Dmlyl
(B.N. DHOUDIYAL)

MEMBER (A)

12.10.1993

S.K. Dhaon
(S.K. DHAON)
VICE CHAIRMAN
12.10.1993

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